

**GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES**

**LOK SABHA  
UNSTARRED QUESTION No. 449  
TO BE ANSWERED ON 4<sup>TH</sup> FEBRUARY, 2025**

**Proposal Sanctioned by CAMC**

**449. Shri Muhammed Hamdullah Sayeed:**

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) the number of Project proposals sanctioned by the Central Approval & Monitoring Committee (CAMC) under the Fisheries and Aquaculture Infrastructure Development Fund (FIDF);

(b) if so, the details thereof, including the type of projects and their distribution in State and Union Territories; and

(c) the measures being taken by the Government to ensure timely implementation and monitoring of the approved projects?

**ANSWER**

**MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a) to (c): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, with effect from financial year 2018-19 is implementing Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total fund size of Rs 7522.48 crore. FIDF *inter-alia* provides concessional finance for development of various fisheries infrastructure facilities to the Eligible Entities (EEs), including State Governments/Union Territories, State entities and other Stakeholders for development of identified fisheries infrastructure facilities. Under FIDF, the Department of Fisheries provides interest subvention up to 3% per annum for providing the concessional finance by the NLEs at the interest rate not lower than 5% per annum. Based on the recommendation of Central Approval and Monitoring Committee (CAMC) of FIDF scheme, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has approved a total 136 project proposals/projects at a total cost of Rs. 5801.06 crore with project cost restricted for interest subvention at Rs. 3858.19 crore to various States/UTs. The projects supported under FIDF to States and Union Territories are includes Fishing Harbours, Fish Landing Centers, Ice Plants, Cold storage, Fish Transport Facilities, Integrated Cold Chain (Marine & Inland Sector), Modern Fish Markets, Brood Banks, Hatcheries, Modernization State Fish Seed Farms, Fisheries Training Centres, Fish Processing Units, Fish Feed Mills/Plants, Cage culture in Reservoir, Mariculture etc. State/UT-wise details of the project approved under FIDF are furnished as below:

(Rs. in crores)

SI No	Name of State	No. of projects approved	Total Project Cost	Amount eligible for interest subvention
1.	Andhra Pradesh	10	1396.83	653.06
2.	Arunachal Pradesh	1	0.68	0.54
3.	Assam	1	0.41	0.18
4.	Goa	1	6.42	5.00
5.	Gujarat	5	1354.92	750.00
6.	Haryana	1	1.17	0.64
7.	Himachal Pradesh	1	5.17	5.00
8.	Jammu and Kashmir	2	120.70	93.17
9.	Karnataka	2	1.44	0.79
10.	Kerala	3	162.82	151.20
11.	Maharashtra	13	1031.30	770.25
12.	Manipur	4	1.15	0.90
13.	Mizoram	1	8.57	6.85
14.	Odisha	4	60.18	33.83
	Puducherry	1	2.46	1.97
15.	Tamil Nadu	66	1576.08	1337.81
16.	Telangana	1	4.70	2.31
17.	Uttar Pradesh	1	0.22	0.09
18.	West Bengal	18	66.07	44.69
	<b>Total</b>	<b>136</b>	<b>5801.06</b>	<b>3858.19</b>

In order to ensure the timely completion of approved projects, the CAMC of FIDF scheme is monitoring the progress regularly and National Fisheries Development Board (NFDB) as the Nodal Implementing Agency (NIA) conducts the desk and need based field inspections of approved projects. Besides, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying also reviews the progress of approved projects to ensure the its timely implementation. Under FIDF, Out of total 136 projects approved, 40 projects have already been completed and operationalized for benefitting approximately 30,000 numbers of stakeholders.

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